

Polio Drops

2662. SHRI BHAUSAHEB THORAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the supply of 'Polio Drops' is controlled by Government;

(b) whether Government are aware of the fact that a very large number of private doctors/medical practitioners have been administering liquid glucose to infants and children in the name of 'Polio Drops'; and

(c) whether Government have made any enquiry into the episode or propose to get the matter investigated through its agency and bring the culprits to book, who are playing with the lives of people and the future of the nation?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) It is not so.

(b) No such reports have been received by the Government.

(c) Does not arise.

No. of Applications received by R.P.O. Bombay for Immigration

2663. SHRI G. M. BANATWALLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) how many applications for N.O.C. from intending emigrants for jobs were received by the Regional Passport and Emigration Office in Bombay during the past six months ending 31st October, 1978;

(b) how many applications were (i) accepted, (ii) refused and (iii) are still pending; and

(c) what arrangements, if any have been made for the expeditious disposal of applications for N.O.C.?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) During the past six months ending 31st October 1978, Regional Passport and Emigration Office, Bombay, had received 27,385 applications from intending emigrants desirous of proceeding abroad for employment.

(b) During this period, that office (i) accepted 19013 applications; and (ii) did not accept 8297 applications as the applicants were emigrating in violation of the Emigration Act, 1922; and the prescribed procedure of recruitment. 75 applications are still pending, as these have been referred to State authorities for verification.

(c) The applications for NOC are processed expeditiously and an effort is made to issue the required certificates within 72 hours. However, in urgent cases, NOCs are issued within 24 hours.

Communications from M.P.'s not acknowledged

2664. SHRI MOHAN LAL PIPIL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total number of communications received from Members of Parliament and still lying undisposed of for over six months;

(b) how many of the communications have not been acknowledged and in how many cases interim replies have been sent; and

(c) whether any special watch is kept to ensuring a quick disposal of such references, if so, the reasons for so much pendency?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) to (c). The information is being collected and will be laid on the Table of the House.